

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P. No. 450/2015

IN

O.A. No. 3146/2014

This the day of 02nd May, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

Ved Prakash, Aged about 47 years
S/o Late Shri Dalal Singh
R/o 65/7 CVD Lines
Delhi Cantt

... Applicant

(By Advocate: Mr. B.L. Wanchoo)

Versus

1. Sh. R.K. Mathur
Secretary
Ministry of Defence
South Block
New Delhi - 110011
2. Lt General Amit Sareen
Director General
Ordnance Services
Sena Bhawan
DHO PO
New Delhi -110011

(By Advocate: Mr. Rajinder Nischal)

Order (oral)

Per Sudhir Kumar, Member (A)

Learned counsel for the respondents submits that orders of this Tribunal have already been complied with, as the payments have already been made to the petitioner. Learned counsel for the petitioner submits that the petitioner is satisfied with the order dated 18.12.2015, which had been produced by the respondents on the last date of hearing. Since the order of this Tribunal has been implemented,

the C.P does not survive, as the same has become infructuous. Therefore, the C.P. is dismissed, and the notices issued to the respondents are discharged.

(Raj Vir Sharma)
Member (J)

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(Sudhir Kumar)
Member (A)